

(Qty in Lakh tonnes and value in Rs. Crores)

Year	Sugar	
	Qty.	Value
1976-77	5.80	148.12
1977-78	0.69	19.47
1978-79	7.38	131.92

(c) The value of Salt imported during the last three years has been as below:

Year	Value (in Rs. lakhs)
1976-77	4.0
1977-78	13.5
1978-79.	7.8

Payment of rewards to Income-tax officers and staff

*8. SHRI S. KUMARAN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Commissioner of Income-tax, Delhi-1, has not so far finalized the payment of rewards for outstanding collections of Income-tax demands to the concerned Income-tax officers and staff for the years 1976-77, 1977-78 and 1978-79; and

(b) if so, what are the reasons for the delay and by when the payment of rewards is likely to be made?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) Yes, Sir.

(b) Certain statistical information for evaluating the comparative performance of officers and staff is awaited by the Commissioner of Income-tax, Delhi, from some of the officers. The

rewards for 1976-77, 1977-78 and 1978-79 will be sanctioned as soon as the required information is received.

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*9. SHRI KHURSHED ALAM KHAN:

SHRI JAGJIT SINGH ANAND:
SHRI SUJAN SINGH:

Will the Minister of COMMERCE AND CIVIL SUPPLIES be pleased to state:

(a) the nature of the agreement reached at the UNCTAD Conference on the brain drain compensation to the Third World countries; and

(b) whether India is studying the modalities of adjusting the cost of brain drain from Third World countries against the benefits from technology transfers from the Developed Countries?

THE MINISTER OF COMMERCE, CIVIL SUPPLIES AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) It was agreed at UNCTAD-V held in Manila in May-June, 1979, that the Secretary-General of the United Nations be invited to make available *inter alia*, his in-depth study on the brain drain. This study would cover also the question of compensation. On the basis of this study, UNCTAD will consider the matter.

(b) No, Sir. Acceptable norms for assessment of the cost of the brain drain have not been evolved.

Payment of dearness allowance to the Central Government employees

*10. SHRI S. W. DHABE: Will the Minister of FINANCE be pleased to state:

(a) the number of instalments of dearness allowance, which have fallen due to the Central Government employees, but have not been paid to them so far; and